

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

MA No.113/2024

IN

Original Application No. 173/2022

In the matter of:

Sh. Ram Singh Son of Sh. Angchuka

Village and Post office- Mane

Tehsil-Spiti, District -Lahaul and Spiti

Himachal Pradesh

.....PETITIONER

VERSUS

1. State of Himachal Pradesh through Principal Secretary (Forests), to the Government of Himachal Pradesh with headquarters at Shimla.
2. Principal Secretary Public Works Department Government of Himachal Pradesh, Shimla.

.....RESPONDENTS

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Through

Respondent No.1

Anubhav Sharma

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ADDITIONAL COMPLIANCE REPORT IN COMPLIANCE TO ORDER DATED 18.03.2025 IN ORIGINAL APPLICATION NO. 173/2022 TITLED AS RAM SINGH VERSUS STATE OF H.P. & ORS. ON BEHALF OF GOVERNMENT OF HIMACHAL PRADESH, BY WAY OF AFFIDAVIT,

MAY IT PLEASE YOUR LORDSHIPS:

I, Preeti Bhandari w/o Shri Krishan Kumar aged 38 years, presently working as Conservator of Forests, Wildlife (South) Circle, HP Forest Department, the deponent herein do hereby solemnly affirm and declare on oath as under: -

Preeti Bhandari
 Conservator of Forests
 Wildlife Circle (South) Shimla

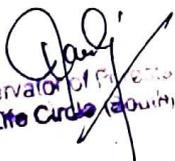
ATTESTED

 Executive Magistrate
 H.P. Sectt., Shimla

1. That the deponent is competent to file this affidavit on behalf of Forest Department of State of HP.
2. That the contents of the Affidavits filed by the Deponent before this Hon'ble Tribunal may be read as part and parcel of the present affidavit, and the contents thereof are not being repeated for the sake of brevity.
3. That at the outset the Deponent states that it has the highest regard and respect to the orders passed by this Hon'ble Tribunal and there is no intention to not comply with any direction which may be passed by this Hon'ble Tribunal or any Courts in India. The Deponent being a responsible public servant understands that it is her duty both as a Citizen of India as well as on account of her being a public servant to abide by and implement the orders, directions and judgments passed by this Hon'ble Tribunal. The replying Deponent/respondent No.1 tenders her unconditional and unqualified apology for any act of omission or commission on her part which has caused inconvenience to this Hon'ble Tribunal and given the impression that the replying respondent has disobeyed orders passed by this Hon'ble Tribunal.
4. That this Hon'ble Tribunal vide Judgment/order dated 18.03.2025 was pleased to pass the directions, relevant operative part of which is reproduced herein as under:-

"3. Learned Counsel for respondents no 1 and 2 seeks time for filing additional compliance reports.

4. Additional compliance reports may be filed at least one week before the date of hearing fixed.


Conservator of Forests
Wild Life Circle (South) Shimla

ATTESTED

Executive Magistrate
H.P. Sect., Shimla

11/06/2025 FOR SHI WL CCF

5. List on 16.07.2025 for further consideration"

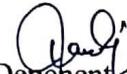
5. That, it is humbly submitted that the proposal for diversion of land under FCA for the road from "Poh maidan to Dankhar" was forwarded to the Ministry of Environment, Forests & Climate Change (MoEF&CC) on dated 13.01.2025 by the Himachal Pradesh State Government.
6. That the proposal was further scrutinised by Inspector General of Forests (IGF), MoEF&CC and some queries were raised through Essential Detail Sought (EDS) within PARIVESH 2.0 portal on dated 19.02.2025. After attending to the EDS by both user agency and DCF WL Spiti, the FCA proposal was subsequently forwarded to MOEF&CC through State Secretary on dated 12.03.2025, and thereafter was pending at level of the Technical Officer MOEF&CC Headquarters from dated 12.03.2025 to 03.04.2025. The FCA case was then processed by Inspector General of Forests MOEF&CC on dated 08.04.2025 and EDS was raised to the State. After attending all queries, the case was forwarded again on 08.05.2025 by State Secretary to MOEF&CC. EDS was again raised by Inspector General of Forests MOEF&CC on 24.06.2025 to the State. The same were attended on priority and the FCA Case was thereafter forwarded to MOEF&CC on 02.07.2025 by the State Secretary. As on 10.07.2025 the FCA Case is pending with Technical officer MOEF&CC Headquarters for further processing under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980. Details annexed as Annexure -I.

Conservator of Forests
Wild Life Circle (Forest) Shimla

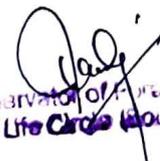
ATTESTED
Executive Magistrate
H.P. Sectt., Shimla

7. That, the site inspection of the road mentioned in the FCA proposal i.e from Poh Maidan to Dankhar Helipad has been carried out on 04.06.2025 by the Deputy Inspector General of Forest as per provision contained in the rule 10(4) of Van (Sanrakshan Evam Samvardhan) Rules, 2023. The photographs of the site inspection are annexed as Annexure - II.
8. That, the departmental disciplinary proceedings have been initiated against the Officers/ Officials responsible for the construction of road in contravention of provisions given under Forest Right Act 2006 as observed by the Joint Committee constituted by the Hon'ble NGT, the detail is annexed as Annexure-III.
9. That, the replying Respondent has been making all efforts to implement the orders of this Hon'ble Tribunal and the deponent assures that the orders of the Hon'ble Tribunal will be implemented in letter and spirit.
10. In view of the averments made hereinabove, the compliance report by way of affidavit may kindly be taken on record and appropriate orders as deemed fit and proper in the facts and circumstances of the case may kindly be passed, in the interest of justice.

Verification:-


 Deponent
 Conservator of Forests
 Wild Life Circle (South) Shimla

I, the above-named deponent do hereby declare on oath that the Contents of my above affidavit are true and correct to the best of my knowledge and


 Conservator of Forests
 Wild Life Circle (South) Shimla

ATTESTED

 Executive Magistrate
 H.P. Sect., Shimla

belief and are as per information derived from official records. No part of it is wrong and nothing has been concealed.

Verified at Shimla on this 10th day of July 2025.

[Signature]
Co-DEPONENT
Wild Life Circle (South) Shimla

ATTESTED
[Signature]
Executive Magistrate
H.P. Sectt., Shimla

²⁹⁵
Declared before me on 10th day of July
2025 on oath (Solemnly Affixation)
by Shri Preeti Bhandari, Conservator
who is personally known to the or who (Conservator)
has been identified by Sh. Mohan Lal
who is personally known to me. Subdt. G-1 (Forest)
Executive Magistrate
H.P. Sectt., Shimla

ANNEXURE-I

Proposal Status	
Proposal No.	FP/HP/ROAD/514215/2024
Single Window No.	SW/225748/2024
CAF No.	CAF/210260/2024
Project Name	Construction of road from Poh Maldan to Dankhar Hellpad km 0/00 to 2/460
State	HIMACHAL PRADESH
Project Category	Construction / Widening of Road including approach road to roadside establishments including bridges
Area (ha)	7.5479
Application For	Form-A (Part-I): Diversion of Forest Land
Date of Submission	17/12/2024
Scenario	Scenario 5
Demand/Payment	N/A
Additional Demand/Payment	N/A
Site Inspection Report	Uploaded
In-Principle Letter	In-Progress
Final Approval	In-Progress

Proposal Timeline

	Activity	Start Date – End date
1	Proposal submitted by Project Proponent	11/12/2024-11/12/2024
2	Processed by DFO for Scrutiny and Recommendation	11/12/2024-11/12/2024
3	Processed by UA due to EDS by DFO	11/12/2024-11/12/2024
4	Submitted	11/12/2024-11/12/2024
5	Processed	11/12/2024-13/12/2024
6	Processed by UA due to EDS by MS after PSC-I	13/12/2024-17/12/2024
7	Processed by MS for Acceptance in PSC-I	17/12/2024-20/12/2024
8	Processed by DFO/ CF/ Nodal Officer after acceptance in PSC-I	20/12/2024-04/01/2025
9	Processed by MS for Recommendation in PSC -II	04/01/2025-07/01/2025
10	Processed by UA due to EDS by MS after PSC-II	07/01/2025-09/01/2025
11	Processed by MS for Recommendation in PSC - II	09/01/2025-09/01/2025
12	Processed by DFO due to EDS by MS After PSC -II	09/01/2025-09/01/2025
13	Processed by MS for Recommendation in PSC -II	09/01/2025-09/01/2025
14	Processed by Nodal Officer for Recommendation after PSC -II	09/01/2025-10/01/2025
15	Processed by State Secretary for Recommendation after PSC -II	10/01/2025-13/01/2025
16	Processed by Technical Officer – MoEFCC, HQ	13/01/2025-17/02/2025
17	Processed by AIGF – MOEF, HQ	17/02/2025-18/02/2025

Attestad

[Signature]

DFO (HQ),
O/o CCF WL(S) Shimla.

ds. No pa

PENDING

18	Processed by IGF – MoEFCC, HQ	18/02/2025-19/02/2025
19	Processed by State Secretary due to EDSA by MOEFCC, HQ	19/02/2025-19/02/2025
20	Processed by Nodal Officer due to EDS by State Secretary	19/02/2025-19/02/2025
21	Processed by DFO due to EDS by Nodal Officer	19/02/2025-28/02/2025
22	Processed by PP due to EDS by DFO	28/02/2025-10/03/2025
23	Processed by DFO due to EDS by Nodal Officer	10/03/2025-11/03/2025
24	Processed by Nodal Officer due to EDS by State Secretary	11/03/2025-12/03/2025
25	Processed by State Secretary due to EDS by MoEFCC, HQ	12/03/2025-12/03/2025
26	Processed by Technical Officer – MoEF CC, HQ	12/03/2025-03/04/2025
27	Processed AIGF – MoEFCC, HQ	03/04/2025-08/04/2025
28	Processed by IGF – MoEFCC, HQ	08/04/2025-08/04/2025
29	Processed by State Secretary due to EDS by EoEFCC, HQ	08/04/2025-09/04/2025
30	Processed by Nodal Officer due to EDS by State Secretary	09/04/2025-09/04/2025
31	Processed by DFO due to EDS by Nodal Officer	09/04/2025-09/04/2025
32	Processed by PP due to EDS by DFO	09/04/2025-05/05/2025
33	Processed by DFO due to EDS by Nodal Officer	05/05/2025-07/05/2025
34	Processed by Nodal Officer due to EDS by State Secretary	07/05/2025-08/05/2025
35	Processed by State Secretary due to EDS by MoEFCC, HQ	08/05/2025-08/05/2025
36	Processed by Technical Officer – MoEFCC, HQ	08/05/2025-19/06/2025
37	Processed by AIGF - MoEFCC, HQ	19/06/2025-19/06/2025
38	Processed by Technical Officer – MoEFCC, HQ	19/06/2025-19/06/2025
39	Processed by AIGF – MoEFCC, HQ	19/06/2025-20/06/2025
40	Processed by IGF – MoEFCC, HQ	20/06/2025-24/06/2025
41	Processed by State Secretary due to EDS by EoEFCC, HQ	24/06/2025-24/06/2025
42	Processed by Nodal Officer due to EDS by State Secretary	24/06/2025-25/06/2025
43	Processed by DFO due to EDS by Nodal Officer	25/06/2025-26/06/2025
44	Processed by PP due to EDS by DFO	26/06/2025-02/07/2025
45	Processed by DFO due to EDS by Nodal Officer	02/07/2025-02/07/2025
46	Processed by Nodal Officer due EDS by State Secretary	02/07/2025-02/07/2025
47	Processed by State Secretary due to EDS by MoEFCC, HQ	02/07/2025-02/07/2025
48	Processed by Nodal Officer due to EDS by State Secretary	02/07/2025-02/07/2025
49	Processed by State Secretary due to EDS by MoEFCC, HQ	02/07/2025-02/07/2025
50	Pending at Technical Officer-MoEFCC, HQ	02/07/2025-

Attended

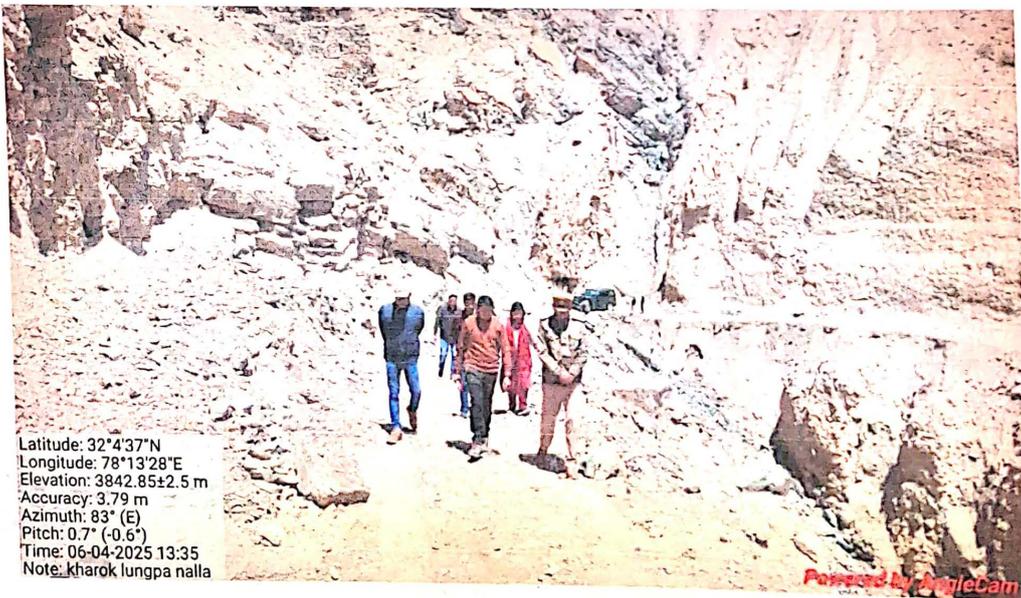
(Source:Parivesh Portal,https://parivesh.nic.in/)

DFO (HQ),
O/o CCF WL(S) Shimla.

(OH) ORO
O/o CCF WL(S) Shimla

Annexure -II

The photographs of the site inspection done by Deputy Inspector General of Forests, IRO Chandigarh on 04.06.2025



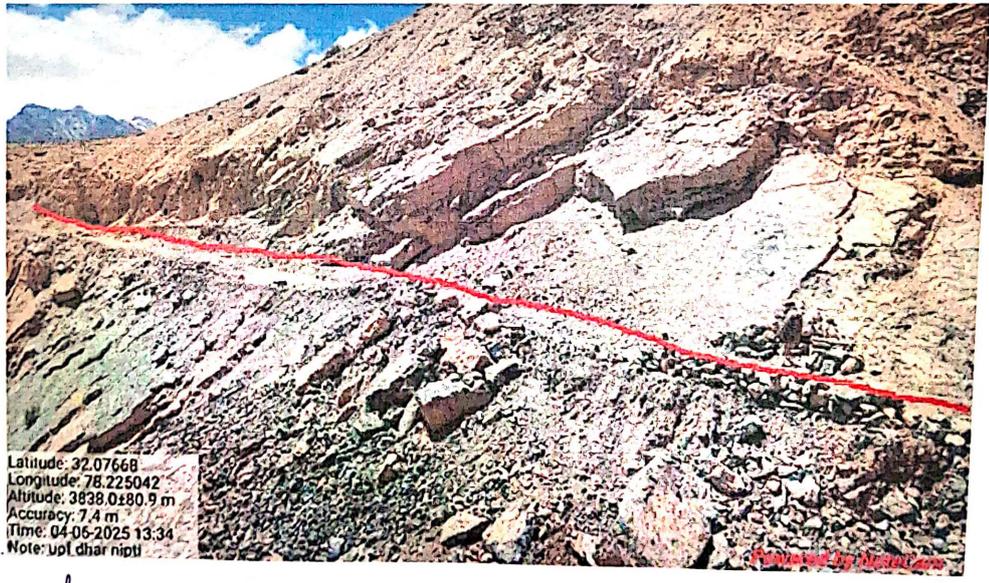
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DFO (HQ),
O/o CCF WL(S) Shimla.



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 DFO (HQ),
 O/o CCF WL(S) Shimla.

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Latitude: 32.07668
Longitude: 78.225042
Altitude: 3838.0±80.9 m
Accuracy: 7.4 m
Time: 04-06-2025 13:34
Note: upf dhar nipti

Annexure-III

List of Officers/ Officials against whom the Departmental Disciplinary Proceedings have been initiated

No.	Name of Officer/Officials S/Sh.	Designation	Present place of posting
1	Rajeev Kumar Sharma, HPFS, the then DFO WL Spiti	Divisional Forest Officer	Retired
2	Hardev Singh Negi, HPFS, the then DFO WL Spiti	Divisional Forest Officer	DM, Rampur
3	Dorje Namgial, FR the then RO WL Tabo	Range Officer	Retired
4	Ramesh Chand, FR the then RO WL Tabo	Range Officer	Transferred to Nachan Forest Division
5	Chhewang Angrop, DR the then BO Sichiling	Deputy Ranger	BO Hansa
6	Davender Kumar, Fgd the then I/C Poh Beat	Forest Guard	HNP Kufri
7	Palvinder, Fgd the then I/C Sichiling Beat	Forest Guard	RRC Tutukanmdi

Attested



DFO (HQ),
O/o CCF WL(S) Shimla.